

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 9

CP No. 113/Chd/Hry /2023

IN THE MATTER OF:

Peoplestrong Technologies Pvt. Ltd.

...Petitioner

Under Section: 66, CA 2013

Order delivered on 06.05.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Rishabh Sachdeva, Advocate

ORDER

The report of the RD has been filed vide Diary No.3624/2 dated 14.03.2024. The same is taken on record. Response to the report/reply of the RD has been filed by Ld. Counsel for the petitioner vide Diary No.3624/3 dated 10.04.2024. The same is also taken on record. Let the matter be listed for arguments on 14.06.2024.

-Sd/-
(L. N. GUPTA)
MEMBER (T)

-Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja